Annexure-4														
Name of the Corporate Debtor: Sakriya Technologies Private Limited				Date of commencement of CIRP: 27.03.2025					List of credito	ditors as on: 31.07.2025				
								<u> </u>						
Unsecured financial creditors (other than financial creditors belonging to any class of creditors) S. No. Name of creditor Paralle of alaim received Paralle of alaim received Amount of														Demonto 15 ann
5. NO.	Name of creditor	Details of claim received		Details of claim admitted					contingent		admitted	claim under	Remarks, if any	
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set off		verification	
1	Indo Jatalia Holdings Limited	08-04-2025	2,60,43,362.00	2 60 43 362 00	Loan given to the Corproate Debtor	C	C	N	0 54.59	(C	C	0	
2	Sidhvandan Finance Limited	09-04-2025	80,65,693.00	80 65 693 00	Loan given to the Corproate Debtor	(О С	NO	16.90	() C	0	0	
3	JDS Finance Company Limited	08-04-2025	36,01,475.00	36 01 475 00	Loan given to the Corproate Debtor	C) C	N	0 7.55	(0	0	0	
4	Attractive Capital Services Private Limited	12-04-2025	1,00,00,000.00	1 00 00 000 00	Loan given to the Corproate Debtor	C) C	N	0 20.96	() C	O	0	
5	Raj Singh Lochab	10-04-2025	9,50,000.00	1 ()	Loan given to the Corproate Debtor	C	C	N	0 0	(C	9,50,000.00		Claim is submitted in Form-C as a Financial Creditor. However, Loan Agreement, Balance Confirmation, Financial Statements other documents proving existance of financial debt with commercial effect of borrowing in accordance with section 5(8) of the IBC 2016 were not made available for verification. The same were sought but not made available by the claimant.
	TOTAL		4,86,60,530.00	4,77,10,530.00	-) (-	100.00	(0	9,50,000.00	0	